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### HARYANA VIDHAN SABHA

### **COMMITTEE**

ON

# PUBLIC UNDERTAKINGS (1989-90)

(SEVENTH VIDHAN SABHA)

THIRTIETH REPORT

ON THE

GENERAL WORKING OF

## Haryana Tourism Corporation



Presented to the House on......

HARYANA VIDHAN SABHA SECRETARIAT CHANDIGARH 1990

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### COMPOSITION

OF

# THE COMMITTEE ON PUBLIC UNDERTAKINGS

(1989-90)

### CHAIRMAN

1. Shri Shiv Lal

### **MEMBERS**

- 2. Ch. Des Raj
- •3. Shri Gurdial Singh Saini
- 4. Shri Harnam Singh
- 5. Shri Jai Singh Rana
- 6. Shri Pardeep Kumar Chaudhary
- 7. Shri Shiv Parshad
- 8. Shri Tek Chand Nain
- 9. Smt. Vidya Beniwal
- \*\*10. Shri Ram Bilas Sharma

### SECRETARIAT

- 1. Shri Sumit Kumar, Secretary
- 2. Shri Shanti Sarup, Under Secretary

<sup>\*</sup> Shri Gurdial Singh Saini, M.L.A., resigned his seat from the Haryana Legislative Assembly and consequently ceased to be a member of the Committee with effect from 13th December, 1989.

<sup>\*\*</sup> Shri Ram Bilas Sharma, M.L.A., was nominated by the Hon'ble Speaker as a member of the Committee w.e.f. 26th December, 1989, for the remaining period of the year 1989-90.

Note:—The Committee for the year 1989-90 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 23rd February, 1989, authorising him to nominate the members of the Committee on Public Undertakings for the year 1989-90.

### INTRODUCTION

- I, the Chairman of the Committee on Public Undertakings, having been authorised by the Committee in this behalf, present this Thirtieth Report on the General Working of the Haryana Tourism Corporation.
- 2. During oral evidence, the Committee examined the representatives of the Department/Corporation. The Committee also made onthe-spot study of some of the Complexes in the State.
- 3. The Committee scrutinised the replies received from the Government/Undertakings contained in the various reports of the Committee. The Committee dropped the recommendations/observations where they felt satisfied with the action taken and made further observations where considered necessary.
- 4. A brief record of the proceedings of the various meetings as also of on-the-spot study of the Complexes has been kept in the Haryana Vidhan Sabha Secretariat.
- 5. The Committee place on record their appreciation of the valuable assistance given by the Financial Commissioner and Secretary to Government, Haryana Finance Department, and his representatives during the tenure of the Committee.
- 6. The Committee are also thankful to the representatives of the Tourism Department/Tourism Corporation who appeared before them in connection with the examination of the working of the said Corporation.
- 7. The Committee also place on record their appreciation of the valuable assistance given to them by the Accountant General (Audit), Haryana, and his staff.
- 8. The Committee are also thankful to the Secretary, Haryana Vidhan Sabha, and his officers/staff for the whole hearted cooperation and unstinted assistance given to them.

Chandigarh The 7th March, 1990 SHIV LAL CHAIRMAN

### REPORT

### HARYANA TOURISM CORPORATION LIMITED

The Corporation was set up in pursuance of the decision taken by the Council of Ministers on 31st March, 1974; the Historical Back Government accorded sanction to the formation of the Haryana Tourism Corporation vide their memo No. 5923-6PP-74/11247, dated 12th April, 1974. The Corporation came into existence as a Public Sector Undertaking under the Indian Companies Act, 1956, w.e.f. 1-5-1974 and it started functioning from 1-9-1974.

According to the Government policy decision, the main features of the Corporation were to be as under :—

- (i) The Corporation would be directly responsible for the running and maintenance of the commercial units namely restaurants/bars//liquor vends/tourist taxis/petrol pumps and such like other establishments.
- (ii) The Corporation would manage the non-commercial units as an agent of the State Government, who will not only provide the working capital but will also subsidise the loss, if any. Non-Commercial units would mean tourism bungalows/huts/motels/rest houses and such like other establishments.
- (iii) Development/maintenance cost of infrastructure would continue to be borne by the State Government. Infrastructure will include Land scaping/lakes gardens etc.
- The same principle would apply in respect of commercial/non-commercial establishments which may be taken over by the Corporation from time to time in future also.
- 2. The main objects of the Corporation, as per the Memorandum and Articles of Association, are as under:—

  Main Objects of

the Corporation

(1) To purchase, acquire, develop and take over from time to time all or any of the Restaurants, Bars, Liquor Vends, Bonded Warehouses, Wholesale and Retail Vends of Foreign Liquor, Cafeterias, Canteens, Milk Bars, Bakeries, Shops, Catering

Establishments, Petrol Pumps, Repair Workshops, Emporia, Tourist Bungalows, Hotels, Huts, Motels, Guest Houses, Entertainment Projects and other places of tourist, archaeological and historic interest in Haryana and/or elsewhere, Cars, Buses, Trucks, Boats, Ponies etc. from the Government of the State of Haryana with all or any of the rights. licences and business for the purpose of boarding, lodging, stay, comfort and entertainment of tourists and run, maintain, manage and administer them.

- Purchase, produce, distribute and sell tourist publicity materials; edit, design, print, publish, sell or otherwise deal with books, magazines, periodicals, folders, intserts, guide maps, pamphlets, bills, posters, picture postcards, diaries, calendars, slides, cinematograph films and other material for the purpose of giving publicity to and developing tourism.
- (3) Provide entertainment by way of cultural shows, dances, music concerts, cabarets, ballets, film shows, sports and games son-et-lumiere spectacles and others.
- (4) To make arrangements for excursion and sight seeing trips, provide library and reading room facilities, guide facilities, insurance facilities, banking facilities including traveller cheques facilities subject to approval of the Reserve Bank of India and provisions of the Banking Regulations Act, other facilities and recreation in every other way to satisfy the requirement of tourists and travellers.
- (5) To start, operate and promote establishments, undertakings and enterprises of any description whatsoever including Wineries, Distillaries, Breweries and manufactories of liqueurs.
- (6) To carry on the business of boarding and lodging, house keepers, licensed victuallers, wine, beer and spirit merchants, brewers, malsters, distillers, importers and manufacturers of aerated, mineral and artificial waters and other drinks, purveyors, caterers for public amusements generally, dealers in textile goods, perfumery, silken and woollen garments, dealers in novelty and other goods, and as general merchants, garage proprietor, livery-stable keepers, job-masters, farmers, dairymen, ice merchants, importers and brokers of food, live stock and foreign produce of all descriptions, hair dressers, perfumers,

chemists, proprietors of clubs, baths, dressing rooms, laundries, reading, writing and newspaper rooms, libraries, grounds, and places of amusement, recreation, sport, entertainment and instruction of all kinds, tobacco and cigar merchants, travel agents for railway, shipping and airways and road transport corporations, companies or bodies and carriers, theatrical and opera box office proprietors, entrepreneurs and general agents and as proprietors conducting safe deposit vaults and to carry on business of running night clubs, swimming pools, bakery and confectionery and any other business.

- (7) To provide lodging and boarding and other facilities to the public including tourists, visitors and other delegates coming to India from foreign countries and to members of delegations and missions from foreign countries.
- (8) To organise all inclusive tours by road, rail, sea, air or otherwise and to enter into all agreements connected with the organisation of such tours.
- (9) To purchase, take on hire or otherwise acquire or construct cinema halls including drive-in-cinemas, theatres, concert halls or other buildings of a like character and rights in the same and to sell, give on hire or otherwise dispose of the rights so acquired.
- (10) To inport, manufacture, repair, ply and hire buses, motor trucks, motor cars, taxi-cars, station wagons launches and other kind of vehicles.
- (11) To construct, purchase, lease, own, establish, run, alter and manage printing presses, litho presses, art studios, photo studios, workshops, foundries and factories for the purpose of maintaining, repairing, altering, servicing all sorts of machinery whatsoever run by power, electricity, steam, oil, gas, vapour, mechanical power or atomic energy and other component parts and all apparatus, accessories, fittings, machinery or things necessary or convenient for carrying on any of the above specified business or usually dealt with by persons engaged in like trades or businesses.

In the written reply, the Corporation has stated that the object at Sr. No. 5 has not so far been taken up in hand because it directly deals with the establishment of Wineries, Distillaries, Breweries and is not in line with instrument of instructions issued by the State Government.

The Committee were informed that at the time of setting up of the

Physical and financial targets

Corporation, no physical and financial targets were fixed. The Corporation was, however, assigned the general responsibility of running commercial units directly and the non-commercial units as an

agent of the State Government, and these functions were being discharged by the Corporation satisfactorily. However, the development of tourist resorts: was the responsibility of the Tourism Department, and so far 36 tourist resorts had been developed, besides providing; catering service at 4 Bus-stands.

Organisational set-up

The management of the Corporation is entrusted to a Board of Directors appointed by the State Government, the maximum number of which is eleven. At present the Corporation has full strength of members on the Board of Directors.

The Corporation is headed by a Chairman (non-official); the Managing Director is the Chief Executive. The Finance and Accounts Department is headed by, a Chief Accounts Officer.

The Administrative control is exercised by the Chief Executive from the Headquarters located at Chandigarh and a number of regional functionaries at various levels posted at other places.

At Headquarters, the Managing Director controls the following wings and sections:

ADMINISTRATION WING: The Administration wing recruits staff and make rules for their appointment/service matters. This wing is headed by the General Manager (Admn.)

ARCHITECT WING.

The Architect wing prepares drawing for the buildings of Tourist Complexes as well as work executed by Haryana Tourism Corporations consultancy wing. This wing is headed by the Chief Architect who is supported by Architect, Assistant Architectural Assistant & Interior Decorator etc. This wing also sees the furnishing and ecoration of complexes.

### ENGINEERING CELL

This cell is headed by Chief Engineer. The cell is involved in construction of complexes as well as consultancy Projects. This wing is controlling the work through its two divisions headed by Executive Engineers one each at "Karnal & Faridabad.

# ADVERTISING &

This cell produces publicity material to popularise Tourist Complexes. Art Director is head of this wing. He is being assisted by Copy Writer, Public Relation Officer, Art Cell & a Branch consisting of Superintendent and Assistants.

### PURCHASE CELL

This wing purchases items for different Tourist Complexes. As a matter of fact, it works as a central purchase wing of Haryana Tourism Corporation. Additional Managing Director is controller of this Wing.

# RESEARCH AND DEVELOPMENT CELL

This wing sees the work of in service training of various categories of employees.

### MANAGEMENT WING

This Branch works-under the General Manager Haryana Tourism Corporation and forms general rules and regulations regarding working of Haryana Tourism Corporation.

### TRANSPORT CELL

The Transport Cell is working under the control of Company Secretary. This cell arranges conducting tours as well as LTC tours.

### **ACCOUNTS CELL**

This wing is headed by the Chief Accounts Officer. It maintains and conducts the internal audit of the accounts of Haryana Tourism Corporation.

The organisation of the field offices is as under :-

The field is divided into divisions. In some cases a division consists of two to three complexes and is headed either by Divisional Manager or Additional Divisional Manager. At present there are 16 Divisional Managers/Additional Divisional Managers. Some big complexes are graded as independent divisions.

The Committee feel that the nature, of work assigned to the Research and Development Cell is not commensurate with the existence of an independent cell and this work can very well be looked after by the administration wing.

The Committee, therefore, recommend that the desirability of entrusting this work to the administration wing to effect saving in expenditure be examined and the result thereof be intimated to the Committee.

The details of various posts and scales of pay in the Corporation are given in Annexure 'A'.

It was stated by the Corporation that the allowances such as D.A., CCA, HRA, Medical etc. to the employees of the Corporation are given on the pattern of the State Government. Besides, the Corporation is following the Haryana State Civil Services Rules as applicable to Haryana Government employees.

The Committee observe that the pay scales and other allowances given to the employees of the Corporation are at par with similar category of employees of the State Government.

The Committee, therefore, feel that the norm of workload with the employees of the Corporation should also be according to the norm of workload of the State Government employees holding similar posts.

The Committee, therefore, recommend that a Committee, including a senior representative of the Government, be constituted to make a job analysis i.e. proper assessment of the workload in the Corporation and the number of posts required in each cadre, particularly the supervisory cadre, so that it is ensured that the number of posts and the workload in the Corporation is in accordance with the norms fixed by the Government for its offices.

The Committee desire that the result of the said assessment be also intimated to them.

75. It was stated by the Corporation that the procedure/method of recruitment in the Corporation is as under—of recruitment.

<sup>(</sup>i) By taking officers/officials on deputation from the State Government.

- (ii) Through employment exchange or from the open market after obtaining NAC from employment exchange.
- (iii) By promotion.
- (iv) By appointment of trainees and subsequent regularisation thereof

The Committee would like to know the nature of posts on which trainees are appointed and subsequently regularised as also the number of such trainees appointed/regularised during the last five years. The Committee would also like to know whether this method of recruitment is not against the Government rules/instructions.

6. It was stated that the Haryana Tourism Corporation was registered under the Companies Act with an authorised Authórised/Paid share capital of Rs. 5.00 crores divided into 5.00 lacs up Capital equity shares of Rs. 100/- each. This authorised capital was subsequently increased from Rs. 5.00 crores to Rs. 10.00 crores during the year 1987-88 keeping in view the diversification of the activities and turnover of the Corporation. total paid-up capital upto the period ending 31-3-89 based on the tentative accounts is Rs. 558 59 lacs divided into Rs. 5,58,590 equity shares of Rs. 100/- each. The entire paid up capital has been contributed by the State Government in the form of fixed and current assets transferred to the Corporation from time to time and the Corporation has issued equity shares equal to the value of these assets in favour of the Haiyana Government. No capital has been contributed

The Committee would like to know the details of the assets so far transferred by the Government to the Corporation alongwith their value and the value of the equity shares issued by the Corporation in favour of the Government since its inception.

by any officer, public, private individual or by private companies.

7 It was stated by the Corporation that since the inception todate it had been provided with a total-loan of
Repayment of loan
taken by the
Corporation

The details of this loan and repayments made there
against were stated to be as under—

Amount	Year of disburse-	Repaymer till to-da	ent made <sub>.</sub> ate	Rate of interest and other terms
the is the fig.	(ment	Interest	'Principal	÷
Rs.	· -	Rs.	Rs.	-
27.00 (1) (1) (2) (2) (3) (4) (4) (4) (4) (4) (4) (4) (4) (4) (4	1.97475	.21.28	<b>.27.</b> 00	9% interest with a rebate of 1.25% for payment as per schedule.
5.00	1976-77	3.66	# <b>5.</b> 00	do
225.00	1982-83	95,00	1.70.50	10% interest with a clause of penal interest 6@ 2.5% over and above 10%.
30:00	1'984-85	' , <del></del>	· .30.00	do

The Committee would like to know whether the Corporetion has paid to the State Government the amount of principal and interest as per prescribed schedule and in case of any default in payment whether penal interest has been paid, if so, the details thereof.

8 Yearwise details of the working results of the Corporation since its inception are given below :—

# Working results.

(Figure in lakh)

Year	الرقي مست	Turnover ?	Net profit/loss	Cummulative net profit/loss
1974-75	• •	72.15	()5.00	( <del>,</del> )5.00
1975-76	٠,	148.82	( <b>—)4.</b> 87	()9.87
1976-77	, .	196.73	()9.02	()18.89
1977-78	2*1 <sub>0</sub>	215.64	(—)4.53	() 23.42
1978-79	*	21 3.81	( <del>)</del> ,9.82,···	()33,24
1979~80	,	266.17	()3!87	(137.11

بر Year	Tureover	(Figure in takh) Not profit/loss	Cummulative net
1980-81	346.43	0.79	(—)36.32
1981-82	453.18	³ 8. <b>1</b> 5	(—)28.17
1982-83	462.49	1.26	( <del>)</del> 2 <del>6</del> ;91 . : :
1983-84	527.10	(—)21.08	<b>(</b> )47.99. <sup></sup>
1984-85	627.7.7	3.17	()44.82
1985-86	1000,28	17.93	( <b>)</b> 26.89
1986-87	1290.00	32.10	(+)5.21
1987-88	1547.52	60.81	(+)66.02
1988-89	1575.49 ·	14.07	( <del>'+`</del> )8 <b>0</b> :09
	(excluding S	urajkund Rs. 68:94 lakh)	)

The Committee observe that the performance of the Corporation has steadily improved after 1983-84 when it incurred a huge loss of Rs. 21.08-lakhs. During 1987-88, it showed a record profit of 60.81 lakhs in its tentative accounts but these are subject to audit as yet. However, in the year 1988-89, the tentative profit of the Corporation came down to Rs 14.07 lakhs mainly due to increase in overheads.

The Committee recommend that the reasons for the increase in overheads affecting the profit of the Cooporation adversely be examined and suitable steps taken not only to check the increasing trend of this expenditure but also to reduce it to the minimum possible. A detailed report in this regard be sent to the Committee.

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9. The detailed operational results of the various complexes of the Corporation for the years 1987-88 and 1988-89 are as under—

		\		Ĩ,	न्द	
	16 16 m	- >	• • •		(Figures	in Lacs)
. 1		, 1987-8	38			1988-89
Sr. No.	Name of the unit	≨ 5 Turnover	Op. Profit	Turnover	_ ^0	p. Profit
		ů. v	<del></del> -		, <del>†</del>	<del></del>
<u> </u>	<b>2</b> , ,	3	4 , , ,	. 5	•	6
1.	Magpie	( ,44.37	16.76	52,35		18,86
<b>. 2.</b> .	Ballabgarh Bus stand	3.74	0,10	4.17	( <del>-)</del>	1.12
- 3.	Hodal	26,97	8.01	32.62	_	6.54
4.	Petrol Pump, Hodal			9.40	( <del></del> )	0.13
	Ťotal	75.08	24.87	98.54	, , ,	24.15
5.	Panipat	49,14	14.55	62.57		14,12
6.	Petrol Pump, Panipat	136.99	1.10	144.99	•	0.62
,	Total	186.13	/· 15 65	206.56	11	14.84
·7.	Dharuhera -	34,36	8.69	38.75	,	9.02
8.	Rewari	7.23	0.79	- 9 00		0:03
9.	Fast Food, Counter		All Local	5.70	()	0.48
t ii	Total	41.59	9,48	53.45		8.57
10.	Gurgaon	23,49	8.07	26.11	, ,	2,12
	Sultanpur	13.12	5.80	19.70		9.10
	Total	36.61	13.87	45.81	٠,	18.22
12.,	Samalkha	10,70	2.52	15.95	, _	3.68
13.	Pipli	11,87	<b>1.93</b> ,	14,47	-	2.43
14.	Ambala	. 40,75	17.27	42,64		13,13
15.	Pinjore	49.69	17.45	58.29		19.43
16.	Sohna (Including Damdoms)	20.24	8.16	23,76		8.43
<del></del>	Total	133.25	47.33	155.11		47.50

ਵੀ _`	2 ē	, (3	*4%	7	₽ <b>6</b>
85. <b>(</b> 17.	Krishna Dham	2.41′ (—)	0.07	5 05 ; (—)	0.67
₹ 18.	Yamunagar	9.24	1.69	9.13	~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~
धा हुए	Total	11.65	1.62	14.18 (—)	0.65
 	Sirsa	17.36 ()	0,77	<b>24.</b> 09 (—)	
20.	Bus-Stand Sirsa?	(·10.60 ()	0,28	2.91 ()	0.33
್ಫ್ ;21 .	Abubshehet	<^0.48 ( <del></del> )	0 54	· 3.79 _ (—),	0.92
ģτ β <b>22.</b>	Asakhera (*/	; ' <del> -</del>	<b>1</b> 1	1,46 .(←)	-0.91
	· ° Total ,	19.44 ()	1 59	32.25 ()	2,39
<b>2</b> 3,	Jind	8 59 ()	0.90	8.68 (—)	1.72
<sup>2</sup> 24.	Narwan a	2.99 ().	0.77	4.38 (—)	0.63
25.	Kaithal	10,27	2.89	11.17	1.33
₽° —	Total	21.85	2 03	24.23 (-)	1.02
26.	Red Bishop, Panchkula	30,43	6.40 ,	13.34	2,22
27	Puffin Guest House, Chd.	3.22 . <u>(</u> —)	. 1.43	3 97 (-)	0.20
28.	Morni Hill, Morni	1.28 ()	0 35	₹ 1.49 ( <del></del> )	0 15
<u> </u>	Total	34.93	4,62	18.80	1.87
29.	Rohtak Myna	22.59	6 75	23.61	4.67
30.	Rohtak Tilyar	27 42	5.72	38.00	5.58
31.	Petrol Pump, Rohtak	81.85	0.20	99 58	1.07
£ ; ;	Sonepat Chakor	8.49 . (—)	0.40	8 32 ()	1.04
_33.	Sonipat Red Robin	4.65	0.15	<b>4</b> :45	0.20
<del></del>	Total	145.00	12.42	173.96	10,48

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4	2 .	3	4 ,	<b>5</b>	6
34.	Badkhal	72.96	32.72	<b>87.18</b>	37,96
35.	L-2 Bad Khal	36.27	. 1,25	18,90	2.19
	Total	109.23	33.97	106,08	40,15
36.	Hisar	29.38	2.76	31.23	2.68
37.	L—1 Karnal	193.03	8.00	219.21	9.71
38,	L—1 Hisar	166.93	· 8.35	100.83	4.20
39.	L-1 Faridabad	100,61	1.40	104.70	4.7è
•	To[al	460,57	15,75	424.74	18,67
40.	Karnal (Uchano)	54.98	15,44	58.65	15.08
41.	L2 Oasis	41.03	1,78	28.74	1.34
42.	Oasis .	20,40	3.66	19.70	Q. <b>5</b> 5
43.	Petroi Pump, Karnai	78 <b>.99</b>	0.50	82.73	0.41
•	Total "	195,40	21 ,38	189.82	17 38
44.	Horn Bil, Mussoorie	<del>-</del>		, 0.73	() 0.16
45.	Suraj Kund	47.41	<b>24.24</b> .	_ `	
<b>*</b>	Total eji	47.41	24.24	0.73	-0.16
	Grand Total 1	547 52	228.40	1575.49	200.26

### Note:

- 1. The above figures are tentative and subject to change as a result of Statutory Audit.
- 2. The working results of Surajkund Tourist Complex have not been included as this Complex has been merged with Haryana Hotels Ltd; w.e.f. 1.4.88 as per decision of the Govt.

The Committee observe that some of the units as may be seen from above are still incurring loss and the profit does not appear to have direct bearing or relation with its business turn-over.

The Committee, therefore, recommend that the Corporation should analyse the reasons of their running in loss and take immediate effective steps to ensure that these complexes not only wipe off the loss but also become financially viable.

10. It was intimated to the Committee that as per directive issued

Commercial/non commercial activity-wise profit/loss,

by the State Government at the time of formation of the Corporation only two activities viz. commercial units and non-commercial units were transferred. The activity-wise position of profit and loss for the period from 1982-83 to 1987-88 was stated to be as under.

(Figure in lacs)

Year	Commercial	Non-commercial	Total
1982-83	(—)0.86	2,12	1.26
1983-84	(—)20.59	()0.49	()21.08
1984-85 <sup>,</sup>	1.47	. 1.70	3.17
1985-86	10.74	( <b>)</b> 7.19	17.93
1986-87	16.94	15.16	<b>32.10</b> 3
1987-88	100.26	<b>(—)</b> 39.45	60.81

During the course of oral examination it was stated by the Corporation that the loss in non-commercial activity during the year 1987-98 was due to the fact that a sum of Rs. 45.50 lacs was paid to the Government on account of rent on properties of Government used by the Corporation. It was also stated that the increase on this account for future would be made on an adhoc basis.

The Committee feel that instead of paying a lumpsum amount of rent on adhoc basis, which has no relevance with the actual investment, the rent on the properties of the Government used by the Corporation should be rationalised and based on actual investment of the Government on these assets so that the Government may get a fair return on its investment

The Committee, therefore, recommend that the said aspect of the matter may be examined by the Corporation/Government and the decision taken intimated to them.

The Committee would also like to know the amount of rent paid by the Corporation to the State Government during the years 1988-89 and 1989-90 vis-a-vis value of assests of the State Government used by the Corporation.

Current programme/
future plans

Apart from the new complexes and additions to existing complexes, the Corporation envisages to develop/set up the following projects, the details of which are as under:—

- (i) Develop an Amusement/Theme Park near Damdama in District Gurgaon. Global tenders were invited and in response 20 parties had quoted. Thereafter a subcommittee was constituted which identified only 8 parties which were invited on 22-7-89 to present technical know how but only five parties turned up. This case is still under finalisation of the committee.
- (II) Setting up of the Musical Dancing Fountain at Pinjore, Asakhera and Surajkund. Global Tenders were floated by Haryana Government for the installation of Musical Dancing Fountain at Yadvindra Gardens, Pinjore and Asakhera. The orders have been placed to Sh. L.L. Enterprises of Madras whose principals are M/S Acqua-Acqua Fountains of Holland.

Prof. K.N. Shenmugasundaram, B.E. Msc. (Engineering), Principal, Govt. College of Engineering, Salem has been engaged as a consultant to render consultancy and to finalise the tenders in respect of installation of musical fountains at Pinjore, Asakhera and other tourists complexes. He is the employee of Tamil Nadu Govt. The terms and conditions agreed with Prof. Shenmugasundaram are as under:—

- 1. He will be paid the consultancy @ Rs. 500/- per day as pocket allowance. This pocket allowance of Rs. 500/- is to be paid for days when he is called by the Corporation.
- 2. The Haryana Tourism, Corporation also pays for the Air Ticket as & when he is called
  - (iii) Setting up of Ropeway at Sohna. Open tenders through Press were invited. M/S RITES which is an undertaking of Government of India has been engaged to help in the finalisation of the tenders.

M/S RITES, which is a Govt. of India Undertaking, has been engaged as a Consultant for the installation of Ropeway at Sohna. The broad terms and conditions agreed with M/S RITES for rendering consultancy for the Project are as under:

M/S RITES have been engaged to render consultancy at a cost of Rs. 50,000/-. Rs. 25,000/- were paid to M/S RITES in the first instance and another instalment of Rs. 25,000/- has been paid on the receipt of feasibility report from M/s RITES. In addition Rs. 40,000/- would also be paid to M/s RITES in connection with the scrutiny and assistance to examine and finalise the tenders.

On the basis of the feasibility report submitted by M/s RITES, open tenders through press were invited Now M/s RITES will examine the tenders received and will help in the finalisation of the tenders.

During the course of oral examination it was stated that the estimated cost of project of Ropeway at Sohna was Rs. 157.00 lakes and that of Musical Fountains at Surajkund, Asakhera and Pinjore Garden, it was Rs. 27.00 lakes. It was also stated that it had not yet been decided as to how and from where the funds for these projects would be made available.

The Committee recommend that the Corporation should carefully examine the economic viability of the above three projects taking into account its financial position, availability of funds, profitability and social objective before embarking upon these projects, which involve investment of huge funds.

The Committee would also like to know the estimated cost of the project to develop an amusement/theme park near Damdama in district Gurgaon.

It was also stated that a few more complexes such as Bahadurgarh, Damdama, Meham and Surajkund Restaurant were under construction, out of which the tourist complex at Damdama had been commissioned and the Restaurant at Meham had also been opened.

The Committee recommend that the tourist complexes at Bahadurgarh and Surajkund Restaurant be also completed at the earliest.

informed that the programme The Committee were 12. carried promôtion of tourism out by the Department of Tourism by setting Tourism promotion up of new tourist complexes as well as aug-**Programme** Accordingly the plans menting the facilities in the existing complexes were prepared for both major and minor works. Details of major works alongwith their original estimates, revised estimates and the position of each work is given in Annexure 'B'.

tative of Government/Corporation that the works at serial Nos. 5, 7, 12. 8 18 had been completed and the works at serial Nos. 17 and 21 had been dropped.

The Committee desire that the remaining works in progress/ yet to be started be completed expeditiously to avoid increase in construction cost and the latest position about the completion of these projects be intimated to the Committee.

13. The details of the works undertaken by the Corporation under the Central Tourism Scheme were stated to be as under—

Works undertaken with the assistance of Government of India.

. 5	Name of the project with scope of work	Total sanction received from GOI	Amount received from GOI	Expenditure incurred upto 30.8.89	Physical prograss
	2	3	4	. 5	9
<b>1</b> → -,	Krishna Dham Yatri Niwas Kurukshetra	49.69	48.00	49.85	Work completed and handed over. The
Ž	community hall and a Cafeteria.	(13.4.87)			completion certificate has already been sent to G.O.I.
ni.	Dharuhera Fast Food Counter	17.46 (9.2 88)	17.40	20.63	
	Samelkha New Restaurent, Motel conference	16.92	16.92	19.01	- <del> </del>
- -	room, Camper nuts. Badkhal Water Sports	07.46	06.72	3.25	Supply of 25 boats slieks had been obtained, balance equipment to be
				ć	purchased from abroad, orders of which have been placed.
ri •	Hodal Four Family Huts	08.62 (10.9.87)	<b>89°8</b> 0.	08.62	Work completed and handed over.
ě	Crafts Mela at Surajkund 1986-87.	20.00 (23.12.87)	20.00	20.10	Work already completed. The completion certificate has already been sent to G.O.1.
par c	Development of Crafts Mela Residential area, work area	20.60	20.60	20.60	Work completed
~ <b>op</b> *** }	Sursjkund Const. of multi purpose tourist facilities.	40.20 (12.8.88)	39.00	40,34	Roof slab in 64 huts completed, floor-ing in 24 huts completed.

	f 1 2	~ m	\$ . \$	'n	100 100 m 14 10 10
•	Youth Hostel at Pipli	30.70 (4.3.86)	25.00	25.93	Work completed. Request for further release of further release of further has been made
	Extension of 9-hole golf course into 18-hole and other allied facilities.	29 00 (20.1.87)	15.00 (7/87)	20.33	Work in progress. Request for further release of funds has had more
	Damdama	,			ODDIT TOO STATE OF THE STATE OF
	Restaurent, 10 room Motel, Budget accommodation, shopping arcade with toilet facilities and boating etc.	.45.00 (26.6.87)	35 00	32.50	Flooring in progress, external sewerage neatly completed.
	Uchana	06.54	03.00	5,15	Work in woodnessed
	Family Hut Unit	(30.7.87)	(8/88)	,	heen made
	Surajkund				÷ .
	New Restaurant at Suraj Kund	19 56	10,00	11.10	Shutting of 1st Floor in hand, Request
	Bahadurgarh				ior futtner release of funds has been made.
	New complex with Motel, Restaurant, Bar and Conference hall.	19 07 (12.7 87)	10 00 . (8/88 <del>)</del>	10.70	Work in progress Request for further release of funds has been made
	Surajkund				
	Const. of an Auditorium	12.23 (19.8.88)	10.00	10.00	Work nearly completed except flooring of space. Request for further release of funds
	Faridabad	,		•	has been made
	Golf course at Faridabad	32 00	15,00	16.90	Work nearing completion Bannest 62
	Sohna	(1,9,88)		, ,	
	Const. of new Restaurant/Kitchen	4 60 (19 8.88)	2 60 (8/88)	2.55	Work has been taken. Tenders have been opened
	Gohàna		, , ,		
	New Complex with 4 rooms, Bestaurant and bar.	14.12	5.00		Work has been taken up.
		393.77	307 86	317.46	

The Committee would like to know the latest position of the works under implementation as also whether the expenditure made in excess of the sanctioned amount in respect of the above works has been made good from the Government of India.

14. It was intimated to the Committee that during the last five years 85 officials had been placed under suspension for various acts of ommission and commission out of which only 7, cases, as per details given below, still remained to be finalised.

Sr.	. Name of the official o.	Period of suspension	Buief of Charges	Present position	
-	, 2	4	,	(C)	
<del>-</del> :	Mukesh Kumar, C. J	2,6,89 to 12,6,89	Negligence of duty.	Enquiry is with A. D.M. Pipli.	
4	Mahabir Singh, Assistant	23,6.87 to 19,12,87 10-11-89 to	Non submission of accounts of Postal Stamps and absence from duty.	Enquiry completed and his work under observation and he has been again been placed under suspension for absence from duty.	
က်	Bhoop Singh, MCA	13.6.88 to	Charge sheeted for not hand-ing over charge of L1. Stook of liquor found excess/short.	Enquiry is under process. Enquiry officer, A. D.M. Uchana Next date is 20.12.89.	20 ·
4 R.	Zaharia, Walter Sodan Singh, Sweeper	13.6.89 to 29.11.89 23.6.89 to 6.12.89	Misbehaviour with the customer. Chargesheeted for absence from duty and disobey of	Enquiry completed and dis- missed. Notice is bing issued. His work is under observation.	•
<b>.</b>	Mydan Lal, Sweeper		orderes of senior. Chargesheeted for willful absence	Enquiry completed and his	
7.	7. Raghbir Singh, Sweeper	•		work is under observation.	
	į (				

The Committee recommend that these cases be also finalised without any further loss of time and a report sent to them.

15: From the information supplied, the Committee note that the Corporation spent following sums on foreign tours of its officers during the last five years—

1985-86 Rs. 12,510 1986-87 Rs. 6,539 1987-88 Rs. 3,160 1988-89 Rs. 27,706 Not available.

However, the benefits derived out of these visits were not brought on record.

The Committee desire that the action taken on the reports submitted by the officers of the Corporation on return from foreign tours during the period from 1985-86 to 1989-90 be intimated to the Committee.

16. It was stated by the Corporation that according to the information received from the complexes, a sum of Rs. 38.84 lakhs was outstanding as on 30-6-1989. Against total debtors of Rs. 38.84 lakhs Rs. 23.98 lakhs were on account of the sale

of liquor (total turn over of Rs. 424.74 lakhs for the year 1988-89) which worked out to 9% only. Out of the remaining amount of Rs. 14.06 lakhs debtors amounting to Rs. 2.06 lakhs pertained to the current year i.e. 1.4.89 to 30.6.89 leaving a balance of Rs. 12.00 lakhs only pertaining to the earlier period. In this way the real old debtors were for Rs. 12.00 lakhs only for which vigorous efforts were being made to recover these debtors and to reduce them to nil. The Corporation had since discontinued the practice of sale on credit basis. However, arrangements for credit sale existed only, in respect of D.P.R., D.C., Hospitality Department and liquor business.

The Corporation subsequently supplied a statement of sundry debtors as on 30.11.1989, which is re-produced below—

Sr. Name of the Complex	Private	Governemnt	Total
1. Badkhal	82,465-00	31,681-00	1,14,146-00
Magpie Common	53,318-00	1,140-00	54,458-00
งวัว 3.ก. Hodal กระกับอก	25,270-00	6,398-00	31,668-00

Sr. No.	Name of the Complex	Private	Government	Total
4.	Ballabgarh	^Nil	Nil '	Nil
5.	Surajkund	80,676-00	34,021-00	1,14,697-00
6.	Karna Lake Karnal	19,188-00	32,213-00	· <b>51,401</b> -00
7.	Oasis Karnal	4,756-00		4,756-00
8.	Pipli	5,596-00	17,682-00	23,278-00
9.	Kaithal	6,119-00	1,590-00	7,709-00
· 1, <b>0.</b>	Panipat .	4,755-00	763-00	6,518400
11.	Panipat Petrol Pump	1,430-00		1,430-00
12.	Samalkha	77,355-00	-	, 77,355-00
1:3.	<sup>,</sup> Myna∍Rohtak	15,502-00	8,07,2400	23,574-00
14.	Tilyar Rohtak	20,235-00	16,119-00	36,354-00
15.	Filling Station Rohtak	29,331-00		29,331-00
16.	Chakor Sonepat	2,434-00	<del>_</del>	2,434-00
17.	Narwana	<del>-</del> .	1,202-00	<sub>3</sub> 1,202- <b>0</b> 0
18.	Hisar	<b>-5,145-</b> 00	<b>8,611-00</b>	13,756-00
19.	Jind 、	7,074-00	110-00	7,184-00
20.	Sirsa	10,126-00	3,557-00	13;683-00
21.	Bus Stand Sirsa	'Nil	lin	Nil
22.	Abubshehar	Nil	·Nil ,	Nil
23.	'Asa khera	Nil	'nÌI	Nil '
24.	Gurgaon	Nil	Nil	Nil
<b>25</b> .	Sultanpur	1,002-00	, 6,641-00	7,643-00
26.	Sohna	-27,487-00	24,810-00	52 <b>,</b> 297-00
27.	Dharuhera	19,935-00	11,711-00	31,646-00
28.	'Rewari	2,241-00	8,523-00	10,764-00
29.	Kurukshetra	3,072-00	18,444-00	21,516-00
30.	Yamunanagar /	3,513-00	15,073-00	. 1\8,586 <b>-</b> 00

'Sr. No.	Name of the Comple	x Private	Government	Total
31.	Ambala	5,647-00	27,188-00	32,835-00
32.	Red Bishop	,	413-00	413-00
33.	Puffin Chandigarh	1,02,204-00	20,741-00	1,22,945-00
34.	Pinjore	39,079-00	62,251-00	1,01,330-00
35.	Mussoorie	11,903-00		11,903-00
36.	Delhi Office	4,68,299-00	8,176-00	4,76,475-00
37.	Hathnikund	1,946-00		1,946-00
38.	Morni		2,327-00	2,327-00
39.	,L-I Karnal	10,23,284-00		10,23,214-00
40.	L-I, Faridabad	7,30,323-00		7,30,323-00
41.	L-I, Hısar	3,69,592-00	_	3,69,592-00
	Total	32,60,302-00	3,70,457-00	36,30,759-00

The Corporation also furnished a list of cases relating to Liquor Division which were instituted in Court for recovery as per details given below—

Sŗ. N	No. Name of the Party	Year	Amount
1.	M/s Amarjeet and Company, Nilokheri.	1984-85	29,097.55
2.	M/s Ram Parkash and Co., Karnal,	1983-84	1,000.00
3.	M/s Roshan Lal and Co., Karnal	1983-84	1,754.35
4.	M/s Subash Chander & Co., Karnal.	^ 1981-82	33,190.35
5.	'M/s Santosh Kumari & Co., Karnal.	1.978-79	27,146.75

Sr. N	No. Name of the Party	, Year /	Amount
6.	M/s Surınder Mahajan & Co., Karnal.	1978-79	3,528.25
7.	M/s Jai Kishan Jındal & Co., Karnal.	19 <b>7</b> 8-79	1,924.30
8.	M/s Mohinder & Co., Karnal.	1978-79	2,200.00
, <b>9.</b> ,	M/s Avinash Lal & Co., Karnal.	1981-82	1,582.75
10.	Harbhajan Lal & Co., Karnal.	1978-79	400.75
11.	M/s Surinder and Co, Taravadı.	1983-84	2 <b>,244</b> . <b>7</b> 0
,	/	in.	<u></u>
		` Total	1,04,069.75

The Committee observe that the Corporation has not framed any clear cut policy to regulate the sales on credit and their realisation with the result that a sum of Rs. 32.60 lakhs is outstanding from various private parties and Rs. 3.70 lakhs from Government Departments as on the 30th November, 1989.

The Committee feel that there should be no difficulty in effecting recovery of the dues outstanding against Government Departments, which should be expedited.

### The Committee, therefore, recommend that-

- i) a definite policy for making sales on credit incorporating provision for charging of interest in case of default be framed;
- ii) vigorous campaign be launched to effect recovery of outstanding dues from private parties which amount to Rs. 32.50 lakhs. An analysis be made of the reasons for non-recovery of these dues and steps taken to write off the debts which are considered to be absolutely irrecoverable; and
- iii) the age-wise details of the outstanding debts and their latest position of recovery be intimated to the Committee.

The Committee also recommend that "the outcome of the court cases instituted by the liquor division be intimated to the Committee.

The Haryana Institute of Catering and Hotel Management,
Panipat, was started in July, 1973, to provide trained/diploma holder staff of the Hotel line.
This institute, alongwith its teaching/ministerial staff, was transferred to the Corporation by the Tourism Department with effect from 1.4.1981. At present, the following four

diploma courses were being run in the Institute-

- i) Diploma in Hotel Management and Catering Nutrition.
- ii) Diploma in Reception and Book Keeping.
- iii) Diploma in Restaurant and Counter-Service.
- iv) Diploma in cookery

However, the expenditure on the Institute was being borne by the Tourism Department/Government.

The Committee feel that since this Institute is managed by the Corporation and its staff also appointed by it, there is no justification that the expenditure on the Institute should continue to be borne by the Government.

The Committee, therefore, recommend that this aspect may be examined by the Government so that it is not unnecessarily burdened with this type of expenditure without any control over the affairs of the institute and the decision taken in this behalf be intimated to the Committee.

18. The Committee observe that the Corporation has provided catering arrangements at some of the Busstands like Ballabhgarh, Panipat, Sirsa, Hisar and Pipli.

The Committee recommend that while the existing facilities provided at these five Bus-stands be strengthened, similar facilities should also be extended to other Bus-stands so that hygienic and quality eatables are made available to the passengers at reasonable rates.

19. The Corporation supplied a statement giving details of the leased out sites/booths/shops, at various complexes, which is Leased out at Annexure 'C' sites

The Committee teel that the lease money in respect of the shops and booths at the complexes should go to the State exchequer as these shops etc are built by the Government and the Corporation has no activity in their running

The Committee, therefore, recommend that this aspect of the matter be examined and the results thereof intimated to the Committee.

20. It has come to the notice of the Committee that a number of residential houses have been built by the Government in various Tourist Complexes which have been Rent realised from residential allotted to the Corporation employees on houses. basis.

The Committee feel that the income derived out of these residential houses as rent is the revenue of the State Government and the Corporation might be depositing the same with the State Government:

The Committee, therefore, would like to know the number of such houses provided at each of the Tourist Complex together with the total amount of rent year-wise realised in respect thereof and also whether the same has been deposited with the State Government regularly, if so, the amount of rent so deposited,

During the course of oral examination, the Committee were informed that the Corporation had hired three buildings for its Head Office at Chandigarh Head Office Buildina: and, was, paying Rs. 50,000/--as, rent, in reply, question, it was further stated that the

Corporation intended to apply to the Chandigarh Administration for allotment of land at concessional rates for construction of its building.

The Committee recommend that the Corporation should reconsider its proposal and build its Head Office building either at Panchkula or at some other centrally located place in the State.

The accounts of the Corporation for the years. and 1988-89 were in arrears. The accounts for the year 1989-90 would also become due by September end by September end:

Finalisation of accounts.

The Committee recommend that utmost efforts should be made to get the accounts audited quickly and bring them upto-date so that the exact position of quantum of profits earned by the Corporation becomes clear.

23. RECOMMENDATIONS/OBSERVATIONS ON INDIVIDUAL COMPLEXES VISITED BY THE COMMITTEE.

### (i) KINGFISHER AT AMBALA

Kingfisher is the last complex before the highway turns into Punjab. It provides at present motel, coffee shop, restaurant, gift-shop, conference hall, health club and swimming pool facilities. The rooms in the complex are of varying tariff range making possible for one to halt in luxury suites or more simpler interiors. The occupancy of the rooms at present is 95 percent and as per the management there is scope for the addition of about ten rooms in the complex.

The Committee recommend that in case the following facilities are also provided in the Complex—

- i) banquet hall with increased capacity;
- ii) bulk kitchen;
- iii) fast food counter;
- iv) petrol filling station; and
- v) addition of 10 rooms

it will make the complex more popular and substantially increase its income.

### (ii) OASIS AND KARNA LAKE COMPLEX AT UCHANA.

The Oasis complex is separated from the Karna Lake by the Nardak Distributary and lies quite close to the town of Karnal. This centre provides fast-food and packed meal facilities to the traveller in a hurry along with kiosks selling gift items, state souvenir items, juice, books, potted plants and other quick bargain items. The complex also has camper huts, a dispensary, a filling station, a cigarette counter, cafeteria and lawns with garden chairs.

The Committee feel that with the completion of the four lane road, this complex will fall aside of the road and the passengers coming from Delhi to Chandigarh will face great difficulty in entering the complex as they prefer to stop towards their own side.

The Committee, therefore, recommend that suitable steps be taken to extend the complex on the other side of the road so that the passengers coming from Delhi to Chandigarh can avail the facilities provided in the complex.

The Committee also recommend that in case a banquet-cumconference hall is constructed near the Restaurant at the Karna lake it will encourage the holding of parties and marriages from time to time which will help in increasing the income of the complex.

### (iii) SKYLARK AT PANIPAT

Skylark tourist complex is built in the industrial township of Panipat right on the national highway. It serves as a perfect halt for the travellers and provides motel, restaurant, bar, gift-shop, conference and petrol filling facilities. These lawns are so well landscaped that they have become popular for marriage and garden parties.

The Committee recommend that more facilities like health club and swimming pool which increase the popularity of the unit be also provided in the complex.

### (iv) MAGPIE AT FARIDABAD

Magpie complex is built on the Delhi-Agra national highway. This complex provides a 24-rooms motel, restaurant, conference-cumbanquet facilities, bar and lawns for garden, kitty and marriage parties to cater to the needs of the executive traffic movement in the industrial town of Faridabad.

The Committee feel that the existing conference-cum-banquet hall is not adequate to meet the growing need and, therefore, recommend that a separate banquet hall with adequate space be constructed in the complex.

The Committee also recommend that the Government may impress upon all the Departments etc that whenever official functions, parties, get-togethers are to be arranged, these should be arranged in the complexes of the Corporation in general and this complex in particular, instead of at private places, which will give a boost to the income of the Corporation.

### (v) DABCHICK AT HODAL

The Dabchick complex is located on one of the busiest tourist routes on Delhi-Agra highway, some 92 km from Delhi. It provides

motel, luxurious cottages on stilts, air-conditioned restaurants and gift shop area. A popular tourist attraction at the centre are animals for joy rides like the camel, the elephant and a pony.

The Committee recommend that additional facilities like swimming pool and musical fountain be also provided in the complex.

The Committee also recommend that the Forest Department be approached to set up a mini zoo besides the complex which will attract more tourists.

### (vi) JUNGLE BABBLER, DHARUHERA

The Jungle Babbler complex lies on the Delhi-Jaipur national highway and has recently been expanded. The old plot of thirteen acres provides motel, restaurant, bar, gift shop and non air-conditioned rooms. The new wing of the complex lies alongside. It has been identified as the fastfood and catering wing and ice-cream, cold drinks, packed food, snacks and south Indian dishes are available.

The Committee feel that the existing room accommodation is insufficient and recommend that atleast 5-6 more rooms be constructed in the complex to cope with the increasing tourist traffic. Besides, a conference-cum-banquet hall be also provided in this complex.

The Committee also recommend that the Transport Department be approached to issue instructions that all long route buses operating on this highway should compulsorily halt at this complex.

### (vii) ROSY PELICAN AT SULTANPUR

The Committee recommend that to attract more tourist traffic to the complex the Forest Department be approached to set up a mini zoo near the complex and to permit the Corporation to open a kiosks type fast-food counter near the office of the Wild Life Sanctuary for the benefit of the visitors

The Committee also recommend that for further expansion of motel complex, the Corporation should take steps to obtain the area behind the complex upto the Dam, constructed adjacent to the lake, as the space with the complex on the lake side is inadequate to meet the needs.

# Statement of Particulars of Praposed Revised Pay Scale of the Haryana Tourism Corporation Employees ANNEXURE--'A'

	•	•		•		,	F :	, Age
	Remarks	Sweeping allowance to sweeper as per Govt. instructions.	1					Spl. pay to Accountant- tant-cum-Cashier as per Govt. instruction
ı	Revised pay scale	750-12-870-EB-14-940	775-12-955-EB-14-1025	800-15-1010-EB-20-1150	·800-15-1010-EB-20-1150	950-20-1150-EB-25-1500 tt. a 420/-	150-20-1150-EB-25-150  -  eno-	<b>,</b>
	Old pay scale	/ 300-430 A./	350-500	400-600	400-600	400-660 950-2 Halwai/Asstt. Baker with a start of Rs. 420/-	400-660+ 950-2 40 spl. Pay to Clerks Rs50/- spl. pay to steno-	typist.
	Name of the Post	Helper/Job Boy/Mate/Store Boy/Boatman/ Washerman/Mali/Door Boy/ Nanbai/P. P. A., Chowkidar/Peons/Radio Attendent/Bath Attendent/Sweeper/Restaurant-cum- Kitchen Attendent/Store Attendent/Poultry Attendent.	Bar Attendent/Bar Tender/Pantaryman/ Tandooria/Coffee Maker/Chat maker/ Room Attendent/Butler/Junior Waiter/ Life Guard.	Daftri/Packer/Jamadar/Cinema-cum- Radio Operator	Polisher/Carpenter/Upholster	Sr. Scale Waiter/Bar Man/Halwai/ Asstt. Baker/Jr. Demonstrator/ Mechanic/Sr. Scale Pantryman Azzo Operator/Restorer/Helper Finishing Artist.	Clerk/Typist/Hostel/Clerk/ Steno-Typist/Asstt. Storekeeper/ Cook(institute)/Accountant-cum- Cashier, Poultry Supervisor.	
	Sr. No.	<del>-</del>	. %	ကိ	4	က်	6,	

. sò

Sr. No.	Name of the post	Old pay scale	S. Revised pay scale	Remarks	`
16	Asstt. Purchase Officer/Golf Professional/T.V. Technician/ Demonstrato	700-1250 700-1150	1600-50-2300-EB-60-2660		
17.	Assistant Purchase Officer (field)	525-1050	1400-40-1660-50-2300-EB-60-2600		
, ,	Divisional Head-Draftsman	600-1100	1440-40-1800-EB-50-2300	,	
19.	Head Draftsman/Jr. Draftsman	700-1250	1600-50-2300-EB-60-2660		
20.	Circle Head Draftsman	700-1250	op		
21.	Tourist Officer/Assistant Technical	700-1400	1640-60-2600-E.B75-2900		
,	Officer (Now designated as T.O.) Sr. Draftsman.	750-1450			32
. 22.	Additional Divisional Manager/ Accounts Officer/Manager Accounts/ PRO/Interior Decorator/Asstt. Instructor/Arch. Assistant.	800-1600	2000-60-2300-EB-75-3200	,	
23	Superintendent/Office-Superintendent/ Sr. Accounts Officer	1000-1500 1000-1800	2000-60-2300-EB-75-3200- 100-3500+200 special pay, to Superintendent	,	
24.	Instructor/S.D.E./Project Engineer	900-1700 940-2000		•	-
	,	900-1700	•	•	. 4
25.	Finishing Artist	900-1700	2000-60-2300-EB-3200-100-3500		

27. Assistant Architect       1500-2000       3000-4500 (Selection Grade after five years)         28. Architect       940-2000       2000-60-2300-EB-75-3200-100-3500         29. Chief Architect       1400-2100       3000-100-3500-125-4500         30. Principal       1400-2000       3000-100-3500-125-4500         31. Chief Accounts Officer       1400-2000       3000-100-3500-125-4500         32. Executive Engineer/Landscapist       1400-2000       3000-100-3500-125-4500         33. Copy Writer       1200-1860       2200-75-2800-EB-100-4000         34. Chief Engineer       2500-2500       3700-125-4500         35. Chief Engineer       2500-2750       3700-125-4700-150-5000         36. Company Secretary       2500-2750       3000-100-3500-125-4500         36. Company Secretary       2000-2500       3700-125-4700-150-5000         37. Art Director       (As per HCS Grade)       3700-125-4700-150-5000         39. Managing Director       (As per HCS Grade)       3700-125-4700-150-5000	<b>ශ්</b> ් ද	Divisional, Manager	900-1700	2000-60:2300-EB-75-3200- 100-3500	
Assistant Architect         940-2000         2000-60-2300-EB-75-3200-100-3500           Architect         1400-2100         3000-100-3500-125-4500           Chilef Architect         2250-2750         4100-125-4850-150-5500           Principal         1400-2000         3000-100-3500-125-4500           Chief Accounts Officer         1400-2000         3000-100-3500-125-4500           Executive, Engineer/Landscapist         1400-2100         3000-100-3500-125-4500           Copy Writer         1200-1860         2200-75-2800-EB-100-4000           Chief Engineer         2000-2500         3700-125-4700-150-5000           Chief Engineer         2500-2750         3000-100-3500-125-4500           Art Director         2000-2500         3700-125-4700-150-5000           Art Director         48 per HCS         48 per HCS           General Manager (Admn.)         48 per HCS         4700-150-150-5000           Managing Director         48 per HCS         48 per HCS	-92,2	•	1500-2000	3000-4500 (Selection Grade after five years)	
Architect         1400-2100         3000-100-3500-125-4500           Chilef Architect         2250-2750         4100-125-4850-150-5500           Principal         1400-2000         3000-100-3500-125-4500           Chief Accounts Officer         1400-2000         3000-100-3500-125-4500           Executive, Engineer/Landscapist         1400-2100         3000-100-3500-125-4500           Copy Writer         2000-2500         3700-125-4700-150-5000           Chief Horticulturist         2000-2500         3700-125-4700-150-5000           Chief Engineer         1500-2000         3700-125-4700-150-5000           Art Director         2500-2750         5900-200-6700           Art Director         2000-2500         3700-125-4700-150-5000           General Manager (Admn.)         (As per HCS Grade)         3700-125-4700-150-5000           Managing Director         (As per IAS Grade)         4700-150-5000	27.	Assistant Architect	940-2000	2000-60-2300-EB-75-3200- 100-3500	v.
Chilef Architect         2250-2750         4100-125-4850-150-5500           Principal         1400-2000         3000-100-3500-125-4500           Chief Accounts Officer         1400-2000         3000-100-3500-125-4500           Executive, Engineer/Landscapist         1400-2100         3000-100-3500-125-4500           Copy Writer         1200-1860         2200-75-2800-EB-100-4000           Chief Horticulturist         2000-2500         3700-125-4700-150-5000           Chief Engineer         1500-2000         3000-100-3500-125-4500           Art Director         2500-200         3000-100-3500-125-4500           General Manager (Admn.)         (As per HCS Grade)         3700-125-4700-150-5000           Managing Director         (As per HCS Grade)         4700-150-5000           Managing Director         (As per IAS Grade)         4700-150-5000	78	Architect	1400-2100	3000-100-3500-125-4500	
Principal         1400-2000         3000-100-3500-125-4500           Chief Accounts Officer         1400-2000         3000-100-3500-125-4500           Executive, Engineer/Landscapist         1400-2100         3000-100-3500-125-4500           Copy Writer         1200-1860         2200-75-2800-EB-100-4000           Chief Horticulturist         2000-2500         3700-125-4700-150-5000           Chief Engineer         2500-2750         5900-200-6700           Art Director         2000-2500         3700-125-4700-156-5000           Generál Manager (Admn.)         (As per HCS)         3700-125-4700-150-5000           Managing Director         (As per HCS)         44 per HCS           Grade)         (As per HCS)         44 per HCS	20	Chief Architect	2250-2750	4100-125-4850-150-5500	
Chief Accounts Officer         1400-2000         3000-100-3500-125-4500           Executive, Engineer/Landscapist         1400-2100         3000-100-3500-125-4500           Copy Writer         1200-1860         2200-75-2800-EB-100-4000           Chief Horticulturist         2000-2500         3700-125-4700-150-5000           Chief Engineer         2500-2750         5900-200-6700           Company Secretary         1500-2000         3000-100-3500-125-4500           Art Director         2000-2500         3700:125-4700-150-5000           General Manager (Admn.)         (As per HCS Grade)           Managing Director         (As per IAS Grade)	30.	Principal	1400-2000	3000-100-3500-125-4500	
Executive Engineer/Landscapist         1400-2100         3000-100-3500-125-4500           Copy Writer         1200-1860         2200-75-2800-EB-100-4000           Chief Horticulturist         2000-2500         3700-125-4700-150-5000           Chief Engineer         2500-2750         5900-200-6700           Company Secretary         1500-2000         3000-100-3500-125-4500           Art Director         2000-2500         3700-125-4700-150-5000           General Manager (Admn.)         (As per HCS Grade)           Managing Director         (As per IAS Grade)	31.	Chief Accounts Officer	1400-2000	3000-100-3500-125-4500	
Copy Writer         1200-1860         2200-75-2800-EB-100-4000           Chief Horticulturist         2000-2500         3700-125-4700-150-5000           Chief Engineer         2500-2750         5900-200-6700           Company Secretary         1500-2000         3000-100-3500-125-4500           Art Director         Art Director         As per HCS         Art Director           Managing Director         (As per IAS Grade)         As per IAS Grade)	32,	Executive, Engineer/Landscapist	1400-2100	3000-100-3500-125-4500	i
Chief Horticulturist       2000-2500       3700-125-4700-150-5000         Chief Engineer       2500-2750       5900-200-6700         Company Secretary       1500-2000       3000-100-3500-125-4500         Art Director       2000-2500       3700:125-4700-150-5000         General Manager (Admn.)       (As per HCS Grade)         Managing Director       (As per IAS Grade)	33.		1200-1860	2200-75-2800-EB-100-4000	÷
Chief Engineer         2500-2750         5900-200-6700           Company Secretary         1500-2000         3000-100-3500-125-4500           Art Director         2000-2500         3700:125-4700-150-5000           General Manager (Admn.)         (As per HCS Grade)           Managing Director         (As per IAS Grade)           Care IAS Grade         Grade)	34		2000-2500	3700-125-4700-150-5000	
Company Secretary         1500-2000         3000-100-3500-125-4500           Art Director         2000-2500         3700:125-4700-150-5000           General Managing Director         (As per IAS Grade)           Managing Director         (As per IAS Grade)			2500-2750	5900-200-6700	
General Manager (Admn.) (As per HCS Grade)  Managing Director (As per IAS Grade)	. 3 <b>6</b> .	©cmpany Secretary	1500-2000	3000-100-3500-125-4500	
Generál Manager (Admn.) Grade) (As per HCS (Ananaging Director (As per IAS (As per IAS (As per IAS	37.		2000-2500	3700:125-4700-150-5000	
(As' per IAS Grade)	<b>. 8</b>	Generál Manager (Admn.)	(As per HCS Grade)		
	-2 <b>ल</b> .8} ः	Managing Director	(As per IAS Grade)	,50 577	•

### ANNEXURE 'B'

# LIST OF MAIN PROJECTS BEING EXECUTED/TO BE EXECUTED DURING 1989-90

(figures in lacs) Sr. Description Amount of Revised Position of No. work admn. estimates/ admn. **Approvai** if any approval 1 2 5 4 3 1. Constn. of VIP Huts at T/C 8.25 Work recently taken in hand Abubshehar. Pdg. Additions/Alterations 11.73 -do in restaurant Kitchan & general toilets at T/C Abubshehar. 3. Constn. of staff Quarters at 1.83 T/C Asakhera. Christn. of petrol pump at 1.64 Work yet to be taken in hand Asakhera. Constn. of 4 rooms in Tourist 3.96 Work completed Complex. Hissar. during 1989-90 6. Work recently Constn. of Staff Quarters 3.00 taken in hand at Narwana: Constn. of 2 room at Kaithal 1,20 Work completed 8 Constn. of rooms & Restt. Work in progress 4.00 at Jind. be Constn. of Staff Quarters Work to 3.00 ar Rohtak. started shortly Work Constn. of Public Toilets not 10. vet 2.35 started at Rohtak. Work in progress 11. Constn. of Restt. at 9.90 Meham. Constn. of Addl. 6 rooms Work nearing-12. 7.55 completion at Skylark T/C Panipat. 13. Constn. of Cafeteria (Restt.) 6.00 Work in progress

at War Memorial, Panipat.

	•			
1	2	3	4	5
14,	Extension of ladies toilet at Oasis (Karnal)	1.37		Yet to be started
15.	Constn. of Fast Food counter & Petrol Pump at Ambala	3.14		Tenders have been invited
16.	Constn. of general toilets & additions/alterations in the existing complex at Hathnikund.	2.39		Yet to be started
17.	Constn. of Restt. & Bar at Yamunanagar.	5.05		Yet to be started
18,	Constn, of Staff Querter at Pinjore.	4.03		Not started
19.	Constn. of toilet block at Sohna	2.09		Work nearing completion
20.	Constn. of toilets at Badkhal.	1.46 .		Work in progress
21.	Renovation of Kitchen at Grey Falcon at FBD	5.45	_	Yet to start
22.	Renovation of kitchen at Mayur Restt, Badkhal Faridabad,	3.00		Work in progress
23.	Constn. of 1 No. tubewell at Hodal.	<b>-2.1</b> 6	<u> </u>	Work in progress

### ANNEXURE-C'

# STATEMENT SHOWING PRESENT POSITION LEASED OUT SITES/BOOTHS SHOPS AT THE COMPLEXES

Sr. No.	Name of the site/. Booth	Name of the Licencee	Peri	iod Amoun
1	2	3	, 4	5
1.	Badkhal Division			. 1
	Camel Riding	Sh. Hazari Vill. Badkhal	1.4.89 to 31.3.90	Rs. 10,025/-
	Horse Riding	do	do ,	Rs. 3,000/-
	Baloon Shooting	Sh. Puran Chand Bodh Mohalla, Old Faridabad	1.4.89 to 31.3.90	Rs. 11,425/-
	Meery go round & Joint Wheel	Sh. Muna Lal, 12/470 Kályanpuri Delhi	18.5.89 to 31.3!90	Rs. 13,100/-
<b>2</b> .	Surajkund		•	•
	Merry go round & Jöint Wheel	Sh. Jagdish Parshad S/o Sh. Kalu Ram	19.5.89 to 31.3.90	Rs. 20,100/-
á.	Hodal	, ,	, -4	,
	Gift Shop	Sh. Baljit Singh S/o Sh. Tej Ram V&PO. Mandkola, Faridabad	15.11.89 to 31.3.90	Rs. 25,1000/-
	Emporium	Handloom & Handı Crafts Corpn.		Rs. 500/- P. Mont
	Camel Riding	<sup>*</sup> Sh. Bhajan	1.4.89 to 31.3.90	Rs. 811/do
	Elephant Riding	Sh. Harkesh	-do-	Rs. 1400/do
	Horse Riding	Sh. Dori Lal	-do- `	Rs. 595/de
4.	Dharuhera			
	Gift Shop at Tourist Complex	Sh. Ashok Kumar S/o Sh. Dalip Chand & Raj Kumar, 163/14, U.S. Karnal	1.4.89	3.70 Laks. for both Shop
	Gift Shop at Fast Food Counter	-do-	-do-	

1 2 3 4 5 "Magpie Division Travel Agency M/s Stic Rs. 600/-P. M. Travels (Disputed) 6. Karnal Division Gift Shop Sh. Sunil Kumar 16.10.87 to Rs. 3,22,000/-163, U.S. 31.3.91 Karnal ice Cream Booth Sh. Anil Kumar, 1.4.87 to Sharma 31:3:90 Oasis Uchana Bank Counter 23-8 onwards @Rs. 500/.- per month Handloom Booth M/s Handloom 1.6.86 to onwards @Rs. 500/- per Month Handicrafts Corp. Fresh Fruit & Fresh Sh. Dalip 1.4.87 to Rs. 55000/-Juice Shop Chand 31,3.90 Shop for sale of Navin Kumar 1.4.89 to Rs. 2,30,000/foot wear & Associate 38.3.94 Gift Shop, & Shop 1.4.89 to M/s Sunit Rs. 3,63,500/for sale of Cloth Kumar & 31.3.94 readymade Associate Garments Pan Biri Cigarettee. Sh. Ashok Rs. 10,000/-1.4.89 to Site Handa 163, 31,3.90 U.S. Karnal Shop of Electric Mrs. Saroj 1.4.89 to Rs. 41,500/items W/o Sh. Sunil; 31.3.94 Kumar 163/ 14, U.S. Karna! Shop of Grocery Smt. Babli 1.4.89 to -Rs. 58,500/items W/o Sh. Ashok 31.3.94 🕝 Kumar, 163/14, U.S. Karnal ر در در د F. . . Rice Shop Şh. Kashmiri Lal 1.4.88 to Rs. 60,000/-

31.3.90

1	2	3	4	5
	Panipat Division			
	Juice Corner	Sh. Vinod Kumar	22.7.85 to 31.3.90	Rs. 1,05,000/-
	Gift Shop	Sh. Harbans Lal, S/o Sh. Chela Rar 102, Sukhdev Nagar, PPŢ	1.4.88 to 31.3.91 n,	Rs. 4,00,000/-
	Samalkha *			•
,	Gift Shop	Sh. Satish Gulati, S/o Sh. Jiva Ram, Amargarh, Gamri O.No. Gali, Kaithal	1.3.89 to 29.2.94	Rs. 3,62,350/-
	Pinjore	•		
•	Gol Gappa Chat Papri (outside & inside)	Sh. Ashok Kumar, Mohamad Umer Pinjore	1.4.89 to 31.3.90	1,33,100/-
	Confectionery Booth inside	Sh. Krishan Lal. Thakadar, Pinjore	1.4.89 to 31.3.90	Rs. 60,100/-
	Camel Riding	Sh. Sher Singl V. Masli (Ropar)	1.4.89 to 31.3.90	Rs. 8500/-
	Parking Site	Sh. S.P. Singh Plot No. 81, Salin Tobri, Ludhiana	1.4.89 to 31.3.90	o Rs. 1,75,000/-
	Photo Graph Counter	Sh. S.S. Badi	1.4.88 to	
٠	Fresh Fruit & Fruit Juice Shop	Sh. Krishan La Varagi Mohalla Pinjore		o Rs. 12,800/-
	Bank Counter		1.1.88 onwards	Rs. 1500/=-P.  Month

5 4 2 3 AMBALA Rs. 5,88,000/-Sh Subash 15,2.89 to Gift Shop Chander & Co. 31.3.93 H. No. 2056/6 Secter, Karnal **ROHTAK** Sh Ramesh Kumar 1,4.89 to Rs65,050/-Tilyar Gift Shop Ram Nagar, Near 31.394 without Ice cream Ram Mandir. Rohtak 1.4.87 to Rs. 20,100/-Sh. Dalbir Singh, Fishing Rights 31.3.90 Sh. Rakesh Kumar, 18.5.89 to Rs. 45,000/-Myana Gift Shop S/o Sh. Devi Dutt 31.3.94 49-A, Durga Colony Hissar PARAKEET COMPLEX Sh. Som Nath 1.3.89 to Rs. 60,000/-Gift Shop Pipli Ashok Kumar & 28.2.94 Co. 156, Sector-6, U.s. Karnal Koel Kaithal 1.8.88 to Rs. 61,100/-Gift Shop Sh. Sanjay Kumar C/o Sh. Sunil 31.3.91 Kaithal Kumar Gulshan Kumar - 1.9.87 to Rs. 60,390/-Show Room Dr. O.P. Goyal near Bus Stand 31.8.90 No. 1 Kaithal Sh. Mukesh Kumar, 1.2.88 to Rs. 60,390/-Show Room No. 2 S/o Sh. Hari 31.3.91 Chand 186/14 Mohalla Chatter Kaithal

1	2	3	. 4	5
	Show Room No. 3	Sh. Yogesh Kumar S/o Sh. Banarsi Das Opp. Bus Stand, Kaithal	1.2.88 to 31.1.91	Rs. 60;390/-
	Show Room No. 4	do	1.2.88 to 31.3.91	Rs. 60,390/-
	Show Room No. 5	Sh. Ashok Jain S/o Sh. Madan La Jain 19, Professor Colony, Kaithal	1, 31.10.90	Rs. 60,390/-
	chow Room No. 6	do	1.4.88 to 31.3.91	Rs. 60,390/-
	Show Room No. 7	Sh. Jagdish Chander S/o Hari Singh, Udarsi, " Distt. Kurukshetra	1.10.88 to 31.3.89	Rs 54,000/-
:	Booth No. 1	Sh. Jagdish Lat Chopra Patti Afgan, Kaithal	16.6.87 to 31.3.90	Rs. 25,875/-
-	Booth No. 2	Sh. Rakesh Kumar S/o Jai Pal 357/13, Mala Gate,	1.12.88 to 30.11.90	Rs. 27;000/-
I	Booth No. 3	Handloom & Handloraft Corporation		Rs. 500/- P. Month
. 1	Booth No. 4	Aggarwal Bhatha Co Padla, Teh.	1.2.88 to 31.1.90	Rs. 27,720/-
<u> </u>	BIRSA		, ,	
(	Gift Shop		1.4.89 to 31:3.94	Rs. 1,10,050/-

· 1	,2	3	4	5				
	HISSAR							
	Show Room			~				
1.	Show Room No. 1	Sh. Ajay Hasija S/o Sh. K.L. Hasija	1.4.89 to 31.3.92	Rs. 55000/-				
2.	Show Room No. 2	Smt. Prem Lata W/o Sh. Sudhir K. Verma	-do	Rs. 51250/-				
3.	Show Room No. 3	Sh. Ravinder Pal Singh S/o Sh. Surjit Singh	-do-	Rs. 51,250/-				
4.	Show Room No. 4	Sh. Mohinder Singh Kochar S/o Sh. Sura Parkash Kochar	`	Rs. 51250/-				
5.	Show Room No. 5	Sh. P.K. Khurana S/o Sh. R.R. Khurana	-do-	Rs. 51 250/-				
6.	Show Room No. 6	Sh. Harish Banga S/o Sh. Ram Saran Dass	-do	Rs. 51250/-				
7.	Show Room No. 7	Sh. Sanjay Kumar S/o Sh. Jasbir Singh	-do-	Rs 51250/-				
8.	Show Room No. 8	Sh. Darshan Khurana	-do-	Rs. 51 250/-				
Booths								
9.	Booth No. 9	Sh. Ajay Gupta	-do-	Rs. 33750/-				
10.	Booth No. 10	Smt. Rashmi Walia	-do-	Rs. 33750/-				
11.	Booth No. 11	Sh. Mohinder Banga S/o Sh. Ram Saran Dass	-do-	Rs. 31250/-				
12.	Booth No, 12	Sh. Neeraj Kumar	-do-	Rs. 33750/-	٥			
13.	Booth No 13	Sh. Lajpat Rai S/o Sh. Jiwan Dass Sapea	-do-	Rs, 33750/-				
14.	Booth No 14	Sh. Jagan Nath	-d <b>o</b> -	Rs. 32500/-				

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